## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA No. 17/2016

IN THE MATTER OF:

Manav Kumar Agarwal

APPLICANT / PETITIONER

Vs

Discovery Enterprises Pvt. Ltd. & Ors.

RESPONDENT

SECTION:

Under Section 303(2)

Order delivered on 19.01.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

PRESENTS:

For the Petitioner(s):-

Mr. Arun Kathpalia, Senior Advocate with

Ms. Shyel Trehan, Mr. Rahul Sagar Sahay

and Mr. Nikhil Ratti Kapoor, Advocates

For the Respondent(s):-

Mr. Dhruv Gupta, Advocate

## ORDER

Due to paucity of time, the matter could not be taken up for hearing. List for arguments on 16.02.2018.

(M. M. KUMAR)

(R. VARADHARAJAN) MEMBER (JUDICIAL)

VINEET